

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.893  
TO BE ANSWERED ON THE 20<sup>TH</sup> DECEMBER, 2017

FENCING IN BORDER AREAS

893. SHRI NIHAL CHAND:

Will the Minister of DEFENCE be pleased to state:

- (a) the number of farmers from Rajasthan including Sri Ganganagar district whose agriculture land has been acquired for fencing at the Indo-Pak border in the year 2003-04 along with the area of land acquired separately;
- (b) whether there is any proposal before the Government regarding compensation for the aforesaid affected farmers and if so, the details thereof;
- (c) whether the Government proposes to acquire the agriculture land that came under fencing for defence purposes and if so, the details thereof; and
- (d) the steps being taken by the Government to simplify the procedure of going across the fencing for farmers engaged in farming and thereby affected by the fencing?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) to (c): Nil. No land has been acquired by Ministry of Defence in border districts of Bikaner, Sri Ganganagar, Jaisalmer and Barmer during 2003-04 for fencing at Indo-Pak border.**

**(d) Government has made provision for fence gates at appropriate places to facilitate movement of farmers for farming purpose. The timing for opening / closing of fence gates are decided in consultation with local farmers as per their convenience.**

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